

Justice Arun Mishra
Judge



*13, Akbar Road,
New Delhi-110 011*

August 30, 2020

Dear Sir,

I am grateful for your kind invitation inviting me to the farewell function proposed on the eve of my retirement.

I have always considered the Bar as the mother of the judiciary, and it would have been a great pleasure to attend the said function. However, taking into consideration the severe situation and sufferings the world over on account of the COVID-19 pandemic, my conscience does not permit me to participate in any farewell function. I may, therefore, be excused. I assure you that as and when the situation normalises, I will certainly visit the Bar and pay my respect

With warm regards,

Yours sincerely,

(Justice Arun Mishra)

The President,
Confederation of Indian Bar (Regd.),
134, Lawyers' Chambers,
Supreme Court of India,
New Delhi-1.

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